GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA

UNSTARRED QUESTION NO. 38

Monday, July 19, 2021/Ashadha 28, 1943 (Saka)

Direct Benefit Transfer

38. DR. T.SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Controller General of Accounts maintains all the details of Direct Benefit Transfer;
- (b) if so, the details of reports maintained:
- (c) the list of all types of reports being stored by the Ministry on Direct Benefit Transfer; and
- (d) the scheme-wise errors, amounts and numbers reported during Direct Benefit Transfer to beneficiaries during financial year 2020-2021.

ANSWER MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): Public Financial Management System (PFMS) O/o Controller General of Accounts (CGA), Ministry of Finance maintains the data pertaining to the Direct Benefit Transfer (DBT) transactions in respect of Central Sector Schemes (CS) and Centrally Sponsored Schemes (CSS) which are on-boarded **PFMS** by Ministries/Departments of Government of India. There are 6 different DBT reports for monitoring the payment status by the user Ministries/Departments. The reports available on PFMS portal are: (i) DBT01: Beneficiaries Registration Status (ii) DBT04: District wise DBT Transaction summary (iii) DBT05:Scheme wise DBT Transaction Summary (iv) DBT07: State wise DBT Transaction Summary (v) DBT09: Scheme wise Performance Report for DBT Transactions (vi) DBT16: PAO-DBT Payment Status. The scheme-wise errors, amounts and numbers reported during Direct Benefit Transfer to beneficiaries are dealt appropriately by concerned Ministries/Departments.
